

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 3480
(TO BE ANSWERED ON 07.12.2016)

CHANGE OF CADRE

3480. SHRI DHARAMBIR:

Will the PRIME MINISTER be pleased to state:

- (a) the number of officers belonging to All India Services who have changed their cadre on the basis of their marriage during the last seven years;
- (b) the number of officers whose marriages were broken after such change of cadre during the above period;
- (c) whether there is any existing provision to send such officers back to their parent cadre; and
- (d) if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): The number of officers belonging to All India Services (viz. Indian Administrative Service, Indian Police Service and Indian Forests Service) who changed their cadre on the basis of their marriage during the last seven years (i.e. 2010 to 2016 till date) is 82, 56 and 22 respectively.

(b): No such information is maintained centrally.

(c) & (d): As per extant guidelines on inter-cadre transfer, inter-cadre transfer for members of All India Services on the grounds of marriage is permitted to the cadre of their spouse except the home cadre of the officer. Under these guidelines, there is no provision to send the officers back to their parent cadre whose marriage was broken after such change of cadre.
